

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH,
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,-
BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 634/16	TP 280/17	Adm.	391-394	Procure Holdings P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

1. **SHRUTI JERE**
9900053088

Counsel for
Applicant Co.

Shruti Jere

Heard the counsel for petitioner. She has filed affidavit.

Orders reserved.

[Signature]
MEMBER (J)

[Signature] 17/4
MEMBER (T)